

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 36

COMP.APPL/366 (CH) 2018  
COMP.APPL/ 39I(CH) 2012  
In  
TP/64(CH)2016  
CP No. 80/ND/2012

**IN THE MATTER OF:**

Sh Prince Sagar Jasuja

...Petitioner

Vs.

M/s. Shakti Spinners Limited

...Respondent

**Under Section:** 24I(I), 242(4), CA 2013, Rule 11 of NCLT

Since the Hon'ble Members are on leave, the matter is adjourned to  
22.05.2024.

-sd-  
Court Officer

March 22, 2024  
SM